

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

**L O K S A B H A
UNSTARRED QUESTION NO. 4874
TO BE ANSWERED ON FRIDAY, 31ST MARCH, 2023**

REPRESENTATION OF WOMEN IN LEGISLATIVE BODIES

**4874. SHRIMATI MALA ROY:
SHRI RANJEETSINGH NAIK NIMBALKAR:
SHRI PINAKI MISRA:
SHRI Y. DEVENDRAPPA:
SHRI DILIP SAIKIA:
SHRI NARANBHAI KACHHADIYA:
SHRI DEVJI M. PATEL:**

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the representation of women in different legislative/elected bodies is very low in India compared to that of other democratic countries and if so, the details thereof;
- (b) whether the Government has taken several steps to enhance the representation of woman in the said bodies of the country, if so, the details and the manner in which the desired goals are to be achieved and if not, the reasons therefor;
- (c) whether the Government has any proposal for the reservation of women to ensure adequate representation to them in Parliament and State legislatures and make the legislature more inclusive and if so, the details thereof and if not, the reasons therefor; and
- (d) the other efforts made/proposed by the Government to increase their participation in near future?

ANSWER

**MINISTER OF LAW AND JUSTICE
(SHRI KIREN RIJJU)**

(a): The Government has not maintained any such data relating to India's position in comparison to other countries.

(b) to (d): Gender justice is an important commitment of the Government. The issue involved needs careful consideration on the basis of the consensus among all political parties before a Bill for amendment in the Constitution is brought before Parliament.
